

CCA. 167/05
in

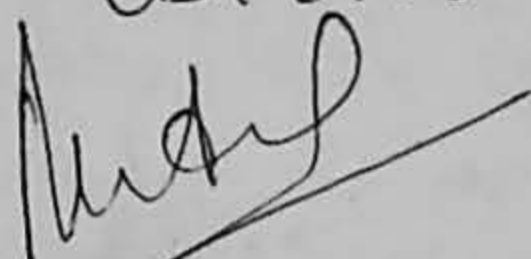
O.A. No. 799/99

3.2.06

Hon. Mr. K. B. S. Rajan, J.M.
Hon. Mr. A. K. Singh, A.M.

Sri M. K. Sharma for Sri A. K. Gaur
files vakalatnama on behalf of respondents
and seeks three weeks time to file the
compliance report. Granted.

List on 28.2.06.


A.M.


J.M.

AL.
Kaur has been
taken by counsel
for the applicant
on 3-2-06.
Submitted.

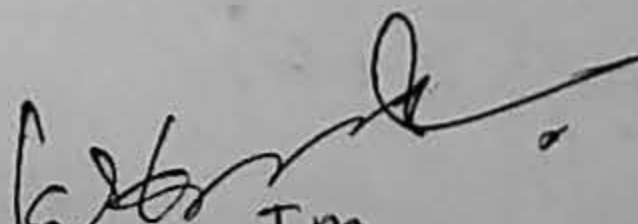
28.2.06

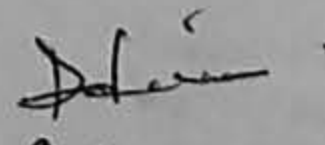
23/4/06

Hon' Mr. D. R. Tiwari, A.M.
Hon' Mr. K. B. S. Rajan, J.M.

Sri S. S. Sharma, Counsel for the applicant
and Sri M. K. Sharma holding brief of Sri A. K. Gaur,
counsel for the respondents.

In view of the stay order granted by Hon'ble
High Court of Allahabad, CCA No. 167/05 is dropped
with liberty to the counsel for the applicant to revive
it at appropriate time. Notices are discharged.


J.M.


A.M.

ns/